

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3322
ANSWERED ON 15TH MARCH, 2018

TOLL PLAZAS IN UTTAR PRADESH

3322. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has conducted any study regarding toll plazas having traffic congestion;
- (b) if so, the number of such toll plazas, State-wise;
- (c) the steps taken/being taken by the Government to ensure smooth movement of these toll plazas;
- (d) the number of toll plazas on National Highways at present in Uttar Pradesh;
- (e) whether the Government is aware of the toll plaza/plazas operating illegally in Uttar Pradesh; and
- (f) if so, the action taken thereon till now?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) No, Madam.

(b) Does not arise.

(c) Several steps have been taken by Government for smooth movement of traffic at fee plazas. Government has introduced FASTag that is based on RFID technology for making user fee (toll) payments directly from the account linked to it. Further, all lanes of fee plazas are being upgraded to Electronic Toll Collection (ETC) lanes (with option of payment of fees through cash/electronic means as well).

(d) At present, there are 48 fee plazas on National Highways in the state of Uttar Pradesh.

(e) &(f) No fee plaza is illegally operated on National Highways in Uttar Pradesh.
